

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:5580
ANSWERED ON:28.04.2015
NATIONAL INSTITUTE OF MENTALLY HANDICAPPED
Reddy Shri Ch. Malla

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of National institutes functioning under the Ministry for the welfare of differently abled persons, State-wise;
- (b) whether it is true that a large number of persons employed in these institutes are still working on casual/contract basis despite many vacant posts available in these institute, particularly in the National Institute of Mentally Handicapped.
- (c) If so, the details thereof and the reasons therefor; and
- (d) the steps taken by the Government to accommodate these casual/contractual employees against permanent posts?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

(a) There are seven National Institutes under this Department working in the field of disability. These institutes are engaged in Human Resources Development in the field of disability, providing rehabilitation services to the persons with disabilities and Research and Development efforts. The seven National Institutes are as follows:-

- (i) National Institute for the Visually Handicapped (NIVH), Dehradun.
- (ii) National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD), Chennai.
- (iii) Swami Vivekanand National Institute for the Rehabilitation, Training and Research (SVNIRTAR), Cuttack.
- (iv) Ali Yavar Jung National Institute for the Hearing Handicapped (AYJNIHH), Mumbai.
- (v) National Institute for the Mentally Handicapped (NIMH), Secunderabad.
- (vi) National Institute for the Orthopaedically Handicapped (NIOH), Kolkata.
- (vii) Pt. Deendayal Upadhyaya Institute for the Physically Handicapped, IPH, New Delhi.

(b) & (c) Persons have been engaged by the National Institutes against the regular vacant posts on contract basis for short period. This is temporary arrangement so that the work is not adversely affected. Besides that National Institute have also outsourced persons through agencies/firms for carrying out works at these National Institutes. However, necessary action has been initiated fill up these vacancies. Details of the vacancies as well as contract/ outsourced employees working in the National Institutes are given below:-

S.No.	Name of National Institutes	Number of posts against contract basis	Number of vacant posts on contract basis other than 'B'	Number persons employed on contract basis	Number of employees on persons on contract basis
1.	NIVH, Dehradun	60	56	11	
2.	NIEPMD, Chennai	4		12	
3.	SVNIRTAR, Cuttack	90		29	
4.	AYJNIHH, Mumbai	33	9		62
5.	NIMH, Secunderabad	12	12		102
6.	NIOH, Kolkata	25	7		24
7.	PDUIPH, New Delhi	7	7		24

(d) There is no provision in the Recruitment Rules of the National Institutes to accommodate casual/contractual employees against the permanent posts. However, they are free to apply if eligible, as and when the vacant posts are advertised.